

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P. No.830/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 05.02.2018

NAME OF THE PARTIES: DSM Singapore Industrial Pte Ltd

Vs

Pranav Agro Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016

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ORDER

TCP No.830/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 1.3.2018.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)